

Filing no. 8336/2020 (B.A.)

Saurabh Kumar Vs The state of Jharkhand

Name of advocate:- Sidhartha Roy

Defect:-

- 9 (i) R/o (house no) of the petitioner may be stated at page 1 as stated at vak.
- (ii) Details of case type along with no. i.e. B.P no. may be stated at para 27.
- (iii) Date stated at the verification para , below the signature of deponent and adv. clerk not tally with the date of oath.
- (iv) Duly certified T/c of handwritten part of anx-1 may be filled.
- (vi) Page no 27 may be marked as anx 4 as per index page.